

**Before the Appellate Tribunal for Electricity
Appellate Jurisdiction**

Appeal No. 206 of 2006

Dated : 5th July, 2007

**Coram : Hon'ble Mr. A. A. Khan, Technical Member
Hon'ble Mrs. Justice Manju Goel, Judicial Member**

Himachal Steel Manufacturers Association ... Appellant
Versus
HP Electricity Regulatory Commission & Anr. ... Respondents

For the Appellant : Mr. P.S. Bhullar, Advocate
Mr. Shashwat Kumar, Advocate

For the Respondents : Mr. Sanjay Sen, Advocate
Ms. Ruchika Rathi, Advocate
Mr. Manoj Madhavan, Advocate for HPERC.
Mr. M.G. Ramachandran, Advocate
With Mr. Anand K. Ganesan, Advocate for MPSEB.

ORDER

Mr.P.S. Bhullar, Advocate for the appellant states that after the review petition was disposed of by the Commission, the issues raised in the appeal have been addressed and he wishes to withdraw this appeal. The appeal is dismissed as withdrawn.

**(Mrs. Justice Manju Goel)
Judicial Member**

**(Mr. A. A. Khan)
Technical Member**

